## Annexure-7

## Name of the Corporate Debtor: Morarjee Textiles Limited

Date of commencement of CIRP: 09th February 2024

List of creditors as on: 01 July 2025

## Other creditors, if any, (other than financial creditors and operational creditors)

|      |  |                           |                |                             |                 |  |                             |                       |                             |           |                                  |                     |                    | (Amount in INR) |
|------|--|---------------------------|----------------|-----------------------------|-----------------|--|-----------------------------|-----------------------|-----------------------------|-----------|----------------------------------|---------------------|--------------------|-----------------|
| S No | Name of Creditor                           | Details of Claim received |                | Details of Admissible Claim |                 |  |                             |                       |                             | Amount of |                                  | Amount of Claim not | Amount of claim    |                 |
|      |  | Date of receipt           | Amount claimed | Amount of Claim<br>Admitted | Nature of claim | Amount covered by<br>security interest | Amount covered by guarantee | Whether related party | % of voting share<br>in CoC | •         | dues, that<br>may be set-<br>off | Admitted            | under verification | Remarks, if any |
| 1    | Powerjet Carriers and Transporters Pvt ltd | 22-Aug-24                 | 16,985,548     | -                           | Financial       | NA                                     | NA                          | Yes                   | -                           |           |                                  | 16,985,548          | -                  | Note 1          |
| 2    | Miranda Tools Pvt Ltd Pvt ltd              | 22-Aug-24                 | 225,665,137    | -                           | Financial       | NA                                     | NA                          | Yes                   | -                           |           |                                  | 225,665,137         | -                  | Note 1          |
| 3    | Ashok Piramal Group Textiles Trust         | 22-Aug-24                 | 134,315,068    | -                           | Financial       | NA                                     | NA                          | Yes                   | -                           |           |                                  | 134,315,068         | -                  | Note 1          |
|      | Total                                      |                           | 376,965,753    | -                           |                 | -                                      | -                           |                       | -                           |           |                                  | 376,965,753         | -                  |                 |

## \*The above is subject to reconciliation, based on

1 The claimants had filed an aggregate of INR 37.6 crores via claim form C dated August 22, 2024. These are related party claims which have been filed on account of Redeemable Cumulative Non-convertible preference shares issued by the Corporate Debtor to the claimants. However, based on the information provided by the claimant and legal opinion received from RP legal counsel, the claimants cannot be classified as Financial Creditor as per the provisions of Insolvency and Bankruptcy Code 2016 and their claim have been rejected.